

COURT-I**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****APPEAL NO. 166 OF 2017 &
IA NO. 280 OF 2017****Dated: 24th July, 2017****Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member****In the matter of:-****J.K. Cement Works ...Appellant(s)
Vs. ...Respondent(s)
Jaipur Vidyut Vitran Nigam Ltd. & Ors.**

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-1 to R-3
Mr. R.K.Mehta
Ms. Himanshi Andely for R-4**ORDER**

Admit. Issue notice to the Respondents returnable on 10.08.2017.
Mr. M.G. Ramachandran takes notice on behalf of Respondent No.1 to 3
and Mr. R.K. Mehta takes notice on behalf of Respondent No.4. Dasti, in
addition, is permitted.

List the matter on **10.08.2017**. Tag to Appeal No. 282 of 2016.

**(I.J. Kapoor)
Technical Member
ts/kt****(Justice Ranjana P. Desai)
Chairperson**